

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 359 OF 2017 &**  
**IA NO. 897 OF 2017**

**Dated: 30<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rama Shanker Awasthi**

... **Appellant(s)**

**Vs.**

**Lanco Anpara Power Limited & Ors.**

... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Pulkit Aggarwal  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Rajiv Srivastava

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.  
Mr. Avijeet Lala  
Ms. Astha Sharma  
Ms. Shikha Pandey for R-1

Mr.Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-2

Mr. C.K. Rai  
Mr. Sachin Dubey for R-3

**ORDER**

List the matter for hearing on **01.08.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**